

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no. 50 of 2013, IA No. 75 of 2013  
& IA No. 76 of 2013**

**Dated : 10<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Gridco Ltd. ... Appellant(s)**

**Versus**

**Oricon Equipments (P) Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Raj Kumar Mehta  
Mr. Antaryami Upadhyay**

**Counsel for the Respondent (s): Mr. Prashanto Chandra Sen and  
Ms. Rajkumari Banju for R-8  
Mr. Anurag Sharma for R-1**

**ORDER**

The Learned Counsel for the Appellant has filed written submissions after serving copy on the other side. The Learned Counsel for the State Commission is filing written submissions today in the Registry after serving copy on the other side. The Learned Counsel for the Respondent no.1 undertakes to file written submissions on or before 16.1.2014 after serving copy on the other side.

**Judgment is reserved.**

**(Justice Surendra Kumar)  
Technical Member**

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**(Rakesh Nath)  
Technical Member**